NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 70(Chd)/2017 along with CA NO.41/2017

Jaideep Ghai & Anr.	Petitioners
Jaiueed Ghai & Ani.	Petitioners

Versus.

M/s Umesh Developers Pvt. Ltd.Respondent.

Mr. Mast Ram, Practising Company Secretary for

Ms. Monika Jalota, Advocate for petitioners.

Respondent.

As no time is left, the matter is adjourned to 01.06.2017 for arguments

This case was taken up for the first time by this Tribunal on 23.02.2017 and three months period for disposal of the case would be expiring on 22.05.2017. Therefore, a request be submitted to the Hon'ble President, NCLT, Principal Bench, New Delhi for seeking extension of time for disposal of the case.

(Justice R.P. Nagrath) Member (Judicial)

Present: